

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, REWARI.

ORDER:

In compliance of the instructions contained in Hon'ble High Court letter numbers 120/RG/Spl./Misc. dated 03.01.2022 and 123/RG/Spl./Misc. dated 08.01.2022 as well as the instructions contained in Government of Haryana letter No.62/69/2021-6GS-I dated 08.02.2022 and in continuation of this office order dated 04.02.2022, the prevailing COVID-19 situation has been reviewed.

In consultation with the Hon'ble Administrative Judge of Rewari Sessions Division, District Administration, Civil Surgeon, Rewari, Judicial Officers of this Sessions Division, Presidents of Bar Associations, Rewari and Sub Divisions Bawal and Kosli and in view of the fact that there has been continuous decline in COVID-19 cases in District Rewari, the following directions are hereby issued:-

1. Court working w.e.f. **21.02.2022** shall be reverted to normal i.e. as prevailing prior to 08.01.2022.
2. All the Judicial Officers/officials are directed to strictly adhere to the health advisories/guidelines issued from time to time by the Central Government, Government of Haryana, Hon'ble Punjab and Haryana High Court and all precautionary measures to maintain safe social distancing norms and use of masks, hand sanitizers etc. while performing their duties. They shall also ensure that all the Advocates/litigants appearing in the court shall wear face masks, use hand sanitizers and also maintain social distancing norms.

Dated: 18.02.2022

[Signature]
District & Sessions Judge,
Rewari.

Endst.No. 1368 /

Dated: 18/02/22 /

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh, for information, please.
2. All the Judicial Officers posted in Rewari Sessions Division including Principal Judge, Family Court, Rewari and CJM-cum-Secretary, DLSA, Rewari, for information and necessary compliance and also to communicate this order amongst all concerned official(s) of their court/office.
3. The Deputy Commissioner, Rewari.
4. The Superintendent of Police, Rewari.
5. The District Attorney, Rewari.
6. The Superintendents, District Jail, Rewari, Narnaul and Bhonds (Gurugram).
7. The President, Bar Associations, Rewari, Kosli and Bawal.
8. All the Branches of this office/In-charge of Filing Section and Staff attached with the Weeding Section.
Be uploaded on web-site.

[Signature]
District & Sessions Judge,
Rewari.

Attested
[Signature]
Superintendent
District & Sessions Court
Rewari
18/02/22